


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI.

ORDER

Consequent upon recommendations of the Selection Committee in its meeting dated 21.06.2022, the following official is hereby confirmed to the post of JJA on completion of probation period w.e.f the date mentioned against her name:


S.No.	Name of the Official	Father's Name	Date of Joining	Date of Confirmation
1	Ms. Suman Rana EC:82289490	Sh. Satbir Singh Rana	01.11.2018	30.04.2022


(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi. 

F.No.133/Conf./S&P(JJAs)/Admn.-II/2022/ 50602-614 Dated, Delhi the 01 JUL 2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge (New Delhi), PHC, New Delhi.
2. The DDO, Accounts Branch (New Delhi), Patiala House Courts, New Delhi.
3. The concerned Pay & Accounts Office, New Delhi (through concerned Accounts Branch).
4. The Sr. AO (Judl.), Recruitment/Promotion Cell, Tis Hazari Courts, Delhi.
5. The AO (Judl.), ACR Cell, Tis Hazari Courts, Delhi
6. PS to undersigned.
7. The Dealing Assistant, Personal File (JJAs), Admn. Branch-II (HQs), THC, Delhi.
8. The Dealing Assistant, PBR/SBR, Accounts Branch (New Delhi), PHC, New Delhi.
9. Ms. Suman Rana, JJA (EC: 82289490).
10. The Dealing Assistant, LAYERS Seat with the direction to provide place of posting of above mentioned official to the R&I Branch, THC, Delhi.
11. The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with the direction to upload the order under the tab "Employees' Corner" on the centralized website.


Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi. 